

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER

:: ORDER ::

S.No. Estt/2021/ 128

Dated : 31, March, 2021

On Account of administrative exigency following transfer/posting orders are being issued with immediate effect :-

I.

Sh. Mukesh Kumar Suthar, Steno Grade-III, Addl. Civil Judge & Judicial Magistrate No.3, Bikaner is transferred and posted as Steno Grade-III, in the court of Civil Judge & Judicial Magistrate, Bikaner vice Ms. Chanchal Aggarwal, Steno Grade-III.

II.

This office order No. Estt/ 2020/ 210 Dated 24.06.2020 with regard to **Sh. Aditya Chura, Steno Grade-III, Gram Nyayalaya, Bikaner** is hereby withdrawn with immediate effect and he is directed to perform his duties in Principal, Juvenile Justice Board, Bikaner under work management, till further order.

III.

This office order No. Estt/ 2020/ 210 Dated 24.06.2020 with regard to **Sh. Satish Kumar Jangir, Steno Grade-III, Addl. Civil Judge & Judicial Magistrate No.1, Bikaner** is hereby withdrawn with immediate effect and he is transferred and posted as Steno Grade-III in the court of Addl. Civil Judge & Judicial Magistrate No.2, Bikaner on the vacant post.

IV.

Ms. Chanchal Aggarwal, Steno Grade-III, Civil Judge & Judicial Magistrate, Bikaner is transferred and posted as Steno Grade-III in the Court of Addl. Civil Judge & Judicial Magistrate No.3, Bikaner vice Sh. Mukesh Kumar Suthar, Steno Grade-III.

She is directed to perform her duties in the court of Addl. Chief Judicial Magistrate No.4, Bikaner under work management till further order.

V.


Sh. Akbar Ali, Steno Grade-III, Civil Judge & Judicial Magistrate No.3, Bikaner is directed to perform his duties First Half (Pre Lunch) in the court of Civil Judge & Judicial Magistrate No.3, Bikaner and Second Half (Post Lunch) in the court of Spl. Judicial Magistrate (N.I. Act Cases) No.3, Bikaner under work management till further order.

VI.

Ms. Dimpesh Maru, Steno Grade-III, . Spl. Judicial Magistrate (N.I. Act Cases) No.1, Bikaner is directed to perform her duties First Half (Pre Lunch) in the court of **Spl. Judicial Magistrate (N.I. Act Cases) No.1, Bikaner** and Second Half (Post Lunch) in the court of Spl. Judicial Magistrate (N.I. Act Cases) No.2, Bikaner under work management till further order.

Note:-

1. The above mentioned employees are directed to handover the charge of his present post and join his new assignment within 3 days from the date of order positively.
2. Presiding officers of concerned court are directed to ensure compliance of the order and also to send compliance report to this office.


**District & Sessions Judge,
Bikaner**

S.No. 1955

Dated : 31/3/2021

Copy forwarded to the following for information and necessary action :-

1. Principal, Juvenile Justice Board, Bikaner
2. Civil & Judicial Magistrate, Bikaner/ No.3, Bikaner
3. Addl. Civil & Judicial Magistrate No.1/ No.2/ No.3, Bikaner
4. Spl. Judicial Magistrate (N.I. Act Cases) No.1/ No.2/ No.3, Bikaner
5. Officer Incharge, Account Section, District Court, Bikaner
- ✓ 6. System Officer with the direction to e-mail concerns & upload on District Court Website.
7. Sarva Sh. Mukesh Kumar Suthar/ Aditya Chura/ Satish Kumar Jangir/ Akbar Ali and Ms. Chanchal Aggarwal/ Ms. Dimpesh Maru
8. Guard File


**District & Sessions Judge,
Bikaner**